

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th APRIL, 2024, 10:30 A.M.

CP /3/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Rakesh Indiraj Borah Vs Raja Rama Brothers Pvt. Ltd
UNDER SECTION	U/s 96 & 97 (1) of Companies Act, 2013

For Petitioner (s) : Mr. Mohan Ram Goenka, CS
: Mr. Dhiraj Kr. Jain CS

For Respondent (s) : Ms. Tanvee, CS
: Ms. S. Jain, CS

ORDER

Ld. Authorized Representative PCS Mr. Mohan Ram Goenka appears on behalf of the Petitioner. The Respondent Company is represented by CS. Ms. S. Jain who appears physically in the Court alongwith CS. Ms. Tanvee who appears through VC. The Company Representatives state that they have no objection and they do not want to make any written submissions. In view for the peculiar circumstances of the case, Petitioner to issue notice to RD and ROC for their observations in the matter, if any.

List for further consideration on **17.05.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**